

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL)..... Diary No(s).24091/2024

(Arising out of impugned final judgment and order dated 03-05-2024 in WP No. 5193/2016 passed by the High Court Of M.P Principal Seat At Jabalpur)

SENIOR ADVOCATES COUNCIL

Petitioner(s)

VERSUS

AMIT PATEL & ORS.

Respondent(s)

(IA No. 124952/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 02-09-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE UJJAL BHUYANFor Petitioner(s) Mr. Ravindra Shrivastav, Sr. Adv.
Mr. Sarvam Ritam Khare, AOR
Mr. Akash Shukla, Adv.
Ms. Sanya Shukla, Adv.
Mr. Anuj Agarwal, Adv.
Ms. Devangna Singh, Adv.
Ms. Krati Dubey, Adv.
Ms. Selina Raj, Adv.
Mr. Boudhik Garg, Adv.For Respondent(s) Mrs. Archana Pathak Dave, Sr. Adv.
Mr. Himanshu Sharma, AOR
Mr. Sidharth Gupta, Adv.
Mr. Raghav Sharma, Adv.
Mr. Satish Verma, Adv.
Mr. Lokesh Solanki, Adv.
Mr. Arun Kumar Raghav, Adv.UPON hearing the counsel the Court made the following
O R D E R

1. Permission to file special leave petition is granted.
2. Issue notice, returnable on 27.09.2024.
3. Mr. Himanshu Sharma, AOR accepts notice on behalf of respondent no.1.
4. Dasti service, in addition, is permitted.

5. *Status quo re:* possession of premises occupied by the petitioner - Senior Advocates Council, shall be maintained till further orders.

6. Tag with SLP(C) No.16805/2024.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)